

RAJASTHAN HIGH COURT BENCH, JAIPUR.

No. Gen./RHCB/2016/

Dated: 28-08-2016

NOTICE

There will be a *Condolence Reference* on **Monday, i. e. on 29th August, 2016 at 3.45 P.M.** in Court Room No. 1 in the memory of Late Hon'ble Mr. Justice O.P.Bishnoi, Former Judge, Rajasthan High Court. All the Hon'ble Judges and learned Advocates may please assemble.

BY ORDER,



REGISTRAR (ADMN.)

AGENDA :-

1. Speech by :-
 1. Hon'ble the Chief Justice.
 2. Advocate General/ Addl. Advocate General, Rajasthan/ Government Advocate, Jaipur.
 3. The Chairman, Advocate General, Govt. of Rajasthan, Member Special Committee, Bar council of Rajasthan, Jodhpur.
 4. The President/ Vice- President/ Secretary, Raj. High Court Bar, Association, Jaipur.
 5. The President/ Vice- President/ Secretary, The Jaipur Bar Association, Jaipur.
2. Silence for two minutes.

Dated: 28-08-2016

Copy forwarded to the following for information and necessary action :-

1. The Chairman, Advocate General, Govt. of Rajasthan, Member Special Committee, Bar council of Rajasthan, Jodhpur.
2. The Advocate General/Addl. Advocate General, Rajasthan/ Govt. Advocate, Jaipur.
3. The President/ Vice-President/ Secretary, Raj. High Court Bar Association, Jaipur.
4. The President/ Vice-President/ Secretary, The Jaipur Bar Association, Jaipur.
5. The Principal Secretary to the Govt. of Raj., Law & Legal Affairs Department, Jaipur.
6. The Registrar General, Raj. High Court, Jodhpur camp at Jaipur.
7. The Registrar (CPC)/ (Writs)/ (Vigilance)/ (Class.)/ (HQ. at Delhi), Rajasthan High Court Bench, Jaipur.
8. The Member Secretary, Raj. State Legal Services Authority, Jaipur.
9. The District & Sessions Judge, Jaipur Metropolitan, Jaipur/District Jaipur with the request to kindly inform all the Judicial Officers posted under them at Jaipur.
10. All Presiding Officers of Tribunals located at Jaipur.
11. Deputy Registrar (Judl.) RHCB, Jaipur with the request to inform all the Court Masters that Hon'ble Courts will rise at 3.30 P.M. to facilitate the arrangements. The aforesaid notice may also be got published in the daily cause list.
12. Sr. Deputy Registrar / Dy. Registrars (Admn.)/(Protocol)/Record/ Classification/, RHCB, Jaipur.
13. Sr. Librarian, Raj. High Court Bench, Jaipur.
14. The Court Officer/ Care Taker, RHCB, Jaipur with the direction to make all necessary arrangements.
15. Cause List Section/ Notice Board.


REGISTRAR (ADMN.)

Copy also to

1. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice.
2. All the Private Secretaries to Hon'ble Judges, Rajasthan High Court Bench, Jaipur for placing the notice before His/Her Lordship that Hon'ble Courts will rise at 3.30 P.M. to facilitate the arrangements.


REGISTRAR (ADMN.)